

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:523  
ANSWERED ON:23.07.2003  
LEGAL ATTACHE IN EMBASSIES  
SURESH KODIKUNNIL

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether there is any proposal to appoint legal Attache at the Indian Embassies/ Consulates who could be consulted on legal matters pertaining to labour cases for facilitating speedy settlement of such cases;
- (b) if so, the action taken thereon; and
- (c) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA)

- (a) No.
- (b) Does not arise.
- (c) Indian Embassies/Consulates are handling legal matters pertaining to labour cases effectively, in consultation with the concerned authorities in India, for facilitating speedy settlement of such cases.